

PRIORITY-VI

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.306
TO BE ANSWERED ON 08.08.2018**

TERROR ACTIVITIES

***306. SHRI ADHIR RANJAN CHOWDHURY:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government has raised the issue of terror activities from across the border at the international level;**
- (b) if so, the details thereof and the response of Pakistan thereto during the past one year; and**
- (c) the initiatives taken/proposed to be taken by the Government to mobilise nations to fight the menace of terrorism at the global level?**

**ANSWER
THE MINISTER OF EXTERNAL AFFAIRS
(SHRIMATI SUSHMA SWARAJ)**

(a) to (c) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF LOK SABHA STARRED QUESTION NO. 306 REGARDING “TERROR ACTIVITIES” FOR ANSWER ON 08.08.2018

(a) to (c) The Government has consistently raised the issue of cross border terrorism and placed high emphasis on international cooperation in combating the menace of terrorism including in bilateral, regional and international fora.

There is enhanced concern in the international community at the terrorism emanating from our neighbourhood, including the continuing activities of internationally designated terrorist entities and individuals such as Jamaat-ud Dawa (JuD), Lashkar-e-Taiba (LeT), Jaish-e-Mohammed, Hizbul Mujahideen. Countries have called upon Pakistan to not allow its territory to be used for terrorism in any manner. Many terrorist entities and individuals who find shelter in Pakistan and are also engaged in terrorism against India have been proscribed by the United Nations (UN), the European Union and other countries. The Financial Action Task Force (FATF) at its Plenary in June 2018, notified Pakistan in the ‘Grey List’ due to continuing terror financing related concerns, including with respect to the UN proscribed terrorist entities like LeT, JuD and Falah-i-Insaniyat.

These vindicate India’s consistent stand that internationally designated terrorist groups and individuals continue to operate from and raise financial resources with impunity in Pakistan, and use territories under its control for carrying out cross-border terrorism in India and elsewhere in South Asia.

India’s call to condemn terrorism in all its forms and manifestation; zero tolerance to terrorism; rejection of any justification for an act of terror; delinking terror from religion; need for all forces believing in humanity to unite in fight against terrorism has found greater acceptance among the international community, and is reflected in a number of outcome documents issued after bilateral Summit meetings with various countries, and at regional and multilateral fora, such as G20 Leaders’ Statement on Countering Terrorism (7 July 2017), BRICS Leaders’ Xiamen Declaration (4 September 2017), the Qingdao Declaration of the Council of Head of States of Shanghai Cooperation Organization (10 June 2018), 10th BRICS Summit Johannesburg Declaration (26 July 2018), among others.

India is actively contributing to consensus building in forums like Global Counter Terrorism Forum (GCTF) and the Financial Action Task force (FATF), including on issues related to terror financing. There is growing international support for India’s proposal for a ‘Comprehensive Convention on International Terrorism’ (CCIT)’ and many countries, including the permanent members of the United Nations, have voiced support for expeditious conclusion of such a convention.
